

DELHI LEGISLATIVE ASSEMBLY
Bulletin Part-I
(Brief summary of proceedings)
Tuesday, 27th August, 2013/07 Bhadrapada, 1935 (Saka)

No. 102

- 2.00 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair
(NATIONAL SONG : VANDE MATARAM)
1. 2.03 PM **Obituary References:**
The House made obituary references to the following :
1. Shri O.P. Bahal, Ex-Metropolitan Councillor & Executive Councillor (1967-72 & 1972-77)
2. Shri Srichand, Ex-Metropolitan Councillor (1967-72 & 1972-77)
3. Heavy loss of life and property due to cloud burst in Uttarakhand.
The House also observed two minutes silence as a mark of respect for the departed souls.
2. 2.32 PM The Chair welcomed Shri Vijay Jolly, Ex-Member, Delhi Legislative Assembly for his presence in the L.G.'s Gallery.
3. 2.33 PM Prof. Vijay Kumar Malhotra, Leader of Opposition requested the Chair to suspend the Question Hour and allow him to raise the issue of unprecedented price hike of edible items.
The Chair stated that he has not given any Ruling on the aforesaid issue.
Members of Bhartiya Janta Party wearing garlands of various vegetables and pulses stood up on their seats and started raising slogans.
They also waived pamphlets against the Government.

Shri Bharat Singh, Hon'ble Member came into the well of the House in protest against non-availability of water and electricity.
The Chair requested the Hon'ble Members to take their seats.
Sloganeering by the Members of BJP contd...
Pandemonium in the House.
4. 2.39 PM **Question Hour:** Replies to starred questions No.01 to 20 and unstarred questions No. 01 to 80 were placed on the table.
The Chair adjourned the House till 3.10 P.M. due to disturbance in the proceedings.
5. 3.12 PM **House reassembled.**
Hon'ble Speaker in Chair.
6. 3.13 PM **Congratulatory Motion Under Rule- 114:**
Shri Mukesh Sharma, Hon'ble Member moved the following Motion:
"This House expresses its gratitude towards the UPA Government for getting the historical Food Security Bill passed in the Lok Sabha. This House also congratulates Smt. Sonia Gandhi, Chairperson of UPA, Dr. Manmohan Shingh, Prime Minister and Government of India in this regard".

7. 3.24 PM Members of Bhartiya Janta Party walked out of the House in protest against the Congratulatory Motion.
8. 3.25 PM Members of BJP came back in the House.
9. 3.25 PM **Special Mention (Rule-280):** Following Members raised their matters under Rule 280:
1. Shri Sahab Singh Chauhan (Minister of Food & Civil Supplies intervened.)
2. Shri Sri Krishan Tyagi (Minister of Urban Development intervened.)
3. Shri Parduymn Rajput
10. 3.55 PM Shri Parduymn Rajput, Hon'ble MLA came into the well of the House and stood up around the Chair of Hon'ble Speaker. He also threw some papers in the well of the House and started exchanging arguments with the Chair.
11. 3.56 PM The Chair named Shri Parduymn Rajput for his indecorous behaviour.
12. 3.58 PM **Special Mention (Rule - 280) Contd...**
4. Shri Dharam Deo Solanki
13. 4.09 PM The Chair stated that the following Members could not be allowed to raise their issue due to time constraint :

1. Shri Mohan Singh Bisht
2. Shri O.P.Babber
3. Shri Mala Ram Gangwal
4. Shri Sat Prakash Rana
5. Shri Shyam Lal Garg
6. Shri Subhash Sachdeva
14. 4.10 PM **The Chair adjourned the House for 30 minutes for Tea-Break.**
15. 4.43 PM **House reassembled.
Hon'ble Speaker in Chair.**
16. 4.44 PM The Chair welcomed Shri Ramesh Lamba, Ex-Member, Delhi Legislative Assembly for his presence in the L.G.'s Gallery.
17. 4.45 PM **Presentation of Reports:**
1. Shri Sahab Singh Chauhan presented the Fourteenth Report of Business Advisory Committee.
2. Shri Kanwar Karan Singh presented the Fourteenth Report of Committee on Private Members Bills & Resolutions.
3. Dr. Narender Nath presented the First Report of Committee on Ethics.
4. Shri H.S.Balli presented the Fifth Report of Committee on Government Assurances.
5. Shri Hari Shanker Gupta presented the Second Report of Committee on Environment.
6. Shri Veer Singh Dhingan presented the Third Report of Committee on Welfare of SC/ST.

18. 4.47 PM

Papers laid on the Table:

1. **Smt. Sheila Dikshit, Chief Minister** laid the following papers (English & Hindi Version):

(i) The Annual Report of Geospatial Delhi Limited for the year 2011-12 in compliance the Section 619 (A) of the Companies Act, 1956.

(ii) Annual Report with abstract of Balance Sheet in Urdu and Punjabi.

(iii) Notification No. F.12/02/2013/AR/6127-6289/C dated 14.05.2013 regarding appointment of Smt. Nisha Samuel as Part-time Member in Public Grievances Commission for two years from 14.05.2013 to 13.05.2015.

(iv) Notification No. F.12/02/2013/AR/8458-8622/C dated 22.07.2013 regarding appointment of Shri Dinesh Gupta as Part-time Member in Public Grievances Commission for a period of one year upto 07.08.2014.

(v) Copies of the Annual Reports and Special Audit Reports for the year 2010-11 & 2011-12 relating to the Delhi Financial Corporation.

2. **Smt. Kiran Walia, Minister of Social Welfare** laid the copies of Amendments/Additions in Delhi Juvenile Justice (Care & Protection of Children) Rules, 2009.

3. **Shri Arvinder Singh Lovely, Minister of Urban Development** laid the following papers (English & Hindi Version):

(i) Copy of Annual Report of DTC for the year 2011-12.

(ii) Copy of Review of the working of DTC for the year 2011-12.

(iii) Copy of Annual Accounts and Audit Report for the year 2011-12 of Delhi Transport Corporation Employees Provident Fund Trust.

(iv) Copies of Separate Audit Report 2011-12.

(v) Certified copies of Annual Accounts 2011-12

(vi) Copies of Delay & Review Statement.

(vii) Notification No. F. 21/60/Secy./STA/2009/44 dated 1st April, 2013 regarding re-constitution of the State Transport Authority of the National Capital Territory of Delhi.

(viii) Notification No. F. 23(488)/Tpt./Ops/2010/197 dated 8th May 2013 regarding the fares chargeable by the operators of Auto Rickshaw & Taxis (Black & Yellow Top). In the National Capital Territory of Delhi.

(ix) Notification No. F. MLO/TU/TPT/2013/105 dated 20th June 2013, regarding the fares chargeable by the operators of Radio Taxi – 2006 and Economy Radio Taxi–2010, in the National Capital

Territory of Delhi.

19. 4.49 PM **Shri Anil Bhardwaj, Chairman, Select Committee on Delhi Marriage Registration Bill, 2012** moved the following motion:
“This House moves that the presentation of the Report of Select Committee on Delhi Marriage Registration Bill, 2012 be extended up to the first sitting of the next session”.
The Motion was put to vote and adopted by voice-vote.
20. 4.53 PM **Introduction of Bills:**
1. Smt. Sheila Dikshit, Chief Minister introduced “The Delhi Value Added Tax (Amendment) Bill, 2013” (Bill No. 06 of 2013) with the leave of the House.
2. Shri Arvinder Singh Lovely, Minister of Urban Development introduced “The Delhi Urban Shelter Improvement Board (Amendment) Bill, 2013” (Bill No. 05 of 2013) with the leave of the House.
21. 4.56 PM **Presentation and voting on the Supplementary Demands (2013-14):**
The Chief Minister presented the first batch of Supplementary Demands for the Financial Year 2013-14.
The Supplementary Demands were considered demand-wise and passed by voice vote.
22. 5.05 PM **Introduction, Consideration and Passing of Bill:**
Smt. Sheila Dikshit, Chief Minister introduced the “Appropriation (No. 3) Bill, 2013” (Bill No. 07 of 2013) with the leave of the House.
Smt. Sheila Dikshit, Chief Minister moved that “Appropriation (No. 3) Bill, 2013 be considered.
Prof. Vijay Kumar Malhotra, Leader of Opposition raised his objection over the consideration and passing of the aforesaid Bill.
The Bill was considered clause-wise.
The Chief Minister moved that the Bill be passed.
The Motion was put to vote and adopted by voice vote.
23. 5.08 PM **Short Duration Discussion:**
1. Prof. V.K.Malhotra initiated discussion on *the betrayal of trust by the Govt. of the people living in the unauthorized colonies, jhuggi-jhonpries, poor settlements and rural areas.*
Following Members participated in the debate:
2. Shri Subhash Sachdeva
3. Shri Mohan Singh Bisht
4. Shri Dharam Deo Solanki
5. Shri Subhash Chopra

24. 5.55 PM Shri Arvinder Singh Lovely, Minister of Urban Development replied to the debate.
He also laid a copy of Order issued by the Urban Development Department regarding permission for carrying out developmental works in 217 unauthorized colonies.
25. 6.08 PM **House adjourned up to 2.00 PM on 29th August, 2013.**

Delhi
27th August, 2013

P.N.Mishra
Secretary